

LOK SABHA

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LIST OF BUSINESS

Friday, December 6, 2019/ Agrahayana 15, 1941 (*Saka*)

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PART I

GOVERNMENT BUSINESS

A list showing Government Business will be issued separately.

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PART II

PRIVATE MEMBERS' BUSINESS

*(i) Private Members' Legislative Business*

*BILLS*

*Bills for introduction*

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| 31 of 2019 | 1. SHRI ADHIR RANJAN CHOWDHURY to move for leave to introduce a Bill to provide for special financial assistance to the State of West Bengal for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of people and for the development, exploitation and proper utilisation of its resources.             | <i>Special Financial Assistance to the State of West Bengal Bill, 2019.</i>                            |
|            | ALSO to introduce the Bill.  |  |
| 58 of 2019 | 2. SHRI SUNIL KUMAR SINGH to move for leave to introduce a Bill to provide for the Constitution of a Sustainable Tourism Interventions Council for establishment of tourism as an organised sector in India, for job-creation, higher foreign exchange reserve and greater cultural intermingling and for matters connected therewith or incidental thereto. | <i>National Tourism (Sustainable Development and Promotion) Bill, 2019.</i>                            |
|            | ALSO to introduce the Bill.  |  |
| 89 of 2019 | 3. SHRI RAVNEET SINGH to move for leave to introduce a Bill further to amend the Constitution of India.  | <i>Constitution (Amendment) Bill, 2019 (Substitution of <u>new article for article 248, etc.</u>).</i> |
|            | ALSO to introduce the Bill.  |  |

- 101 of 2019 4. SHRI RAVNEET SINGH to move for leave to introduce a Bill further of amend the Sikh Gurdwaras Act, 1925. *Sikh Gurdwaras (Amendment) Bill, 2019 (Amendment of section 2, etc.).*
- ALSO to introduce the Bill.
- 116 of 2019 5. SHRI RAVNEET SINGH to move for leave to introduce a Bill to adequately fund de-addiction centres at all districts in the country and for matters connected therewith. *Provision of Financial Assistance for De-Addiction Centres Bill, 2019.*
- ALSO to introduce the Bill.
- 232 of 2019 6. SHRI ASADUDDIN OWAISI to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Insertion of new article 371K).*
- ALSO to introduce the Bill.
- 203 of 2019 7. SHRI ASADUDDIN OWAISI to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of article 84, etc.).*
- ALSO to introduce the Bill.
- 223 of 2019 8. SHRI RAMESH CHANDER KAUSHIK  
SHRI HANS RAJ HANS to move for leave to introduce a Bill to provide for payment of adequate compensation by the Central Government to the dependents of deceased personnel of the Indian Armed Forces, Paramilitary Forces, Central Armed Police Forces and the State Armed Police Forces, who sacrifice their lives in the line of duty. *Martyrs (Payment of Adequate Compensation) Bill, 2019.*
- ALSO to introduce the Bill.
- 215 of 2019 9. SHRI ASHOK MAHADEORAO NETE to move for leave to introduce a Bill to provide for the constitution of a Commission for the formation of a separate State of Vidarbha by reorganization of the existing State of Maharashtra and for matters connected therewith. *Commission for the Formation of the State of Vidarbha Bill, 2019.*
- ALSO to introduce the Bill.

- 221 of 2019 10. SHRI ASHOK MAHADEORAO NETE to move for leave to introduce a Bill to provide for unemployment allowance to all unemployed persons and for matters connected therewith or incidental thereto. *Unemployment Allowance Bill, 2019.*
- ALSO to introduce the Bill.
- 202 of 2019 11. SHRI ASHOK MAHADEORAO NETE to move for leave to introduce a Bill further to amend the Forest Conservation Act, 1980. *Forest (Conservation) Amendment Bill, 2019 (Insertion of new section 3C).*
- ALSO to introduce the Bill.
- 206 of 2019 12. SHRI SUDHEER GUPTA to move for leave to introduce a Bill to provide for special financial assistance to the State of Madhya Pradesh for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes, persons belonging to the Other Backward Classes, and agricultural labourers for the development of infrastructure and for the exploitation and proper utilization of its resources. *Special Financial Assistance to the State of Madhya Pradesh Bill, 2019.*
- ALSO to introduce the Bill.
- 193 of 2019 13. SHRI RAKESH SINGH to move for leave to introduce a Bill to provide for uniform education to all the students from primary level to senior secondary level in the country. *Uniform Education Bill, 2019.*
- ALSO to introduce the Bill.
- 210 of 2019 14. SHRI RAKESH SINGH to move for leave to introduce a Bill to provide for establishment of a National Commission for the welfare of farmers and for matters connected therewith. *Farmers Welfare Bill, 2019.*
- ALSO to introduce the Bill.
- 195 of 2019 15. SHRI RAKESH SINGH to move for leave to introduce a Bill to provide for the facilities of telephone and post office in all the villages of the country and for matters connected therewith. *Provision of Communication Facilities in every Village Bill, 2019.*
- ALSO to introduce the Bill.

- 216 of 2019 16. SHRI RAMESH BIDHURI to move for leave to introduce a Bill to provide for financial assistance to unemployed post-graduates and for matters connected herewith. *Financial Assistance to Unemployed Post-Graduates Bill, 2019.*
- ALSO to introduce the Bill.
- 230 of 2019 17. SHRI RAMESH BIDHURI to move for leave to introduce a Bill to provide for compulsory teaching of Bhagavad Gita as a moral education text book in educational institutions and for matters connected therewith. *Compulsory Teaching of Bhagavad Gita as a Moral Education Text Book in Educational Institutions Bill, 2019.*
- ALSO to introduce the Bill.
- 267 of 2019 18. SHRI RAVI KISHAN to move for leave to introduce a Bill to provide for social security and welfare measures for artists and for matters connected therewith or incidental thereto. *Artists (Social Security) Bill, 2019.*
- ALSO to introduce the Bill.
- 234 of 2019 19. SHRI RAVI KISHAN to move for leave to introduce a Bill to provide for certain measures to be undertaken by the Union and the State Governments for the welfare of mentally retarded children and for matters connected therewith or incidental thereto. *Mentally Retarded Children (Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
- 241 of 2019 20. SHRI SHYAM SINGH YADAV  
SHRIMATI RAMA DEVI  
to move for leave to introduce a Bill to provide for the establishment of a National Commission for Welfare of Farmers to improve the conditions of farmers and for matters connected therewith. *National Commission for Welfare of Farmers Bill, 2019.*
- ALSO to introduce the Bill.
- 249 of 2019 21. SHRI MANISH TEWARI to move for leave to introduce a Bill to regulate the manner of the functioning and exercise of powers of Indian Intelligence Agencies within and beyond the territory of India and to provide for the co-ordination, control and oversight of such agencies. *Intelligence Service (Powers and Regulation) Bill, 2019.*
- ALSO to introduce the Bill.
- 289 of 2019 22. SHRI MANISH TEWARI to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of the Tenth Schedule).*
- ALSO to introduce the Bill.

- 284 of 2019 23. SHRI MANISH TEWARI to move for leave to introduce a Bill further to amend the Code of Criminal procedure, 1973. *Code of Criminal Procedure (Amendment) Bill, 2019 (Amendment of section 126).*
- ALSO to introduce the Bill.
- 357 of 2019 24. SHRI FEROZE VARUN GANDHI to move for leave to introduce a Bill to confer upon every farmer the right to realize a minimum price for their agricultural produce and for matters connected thereto. *Farmers Right to Minimum Price Realization of Agricultural Produce Bill, 2019.*
- ALSO to introduce the Bill.
- 353 of 2019 25. SHRI FEROZE VARUN GANDHI to move for leave to introduce a Bill to prevent corruption relating to bribery of foreign public officials and officials of public international organisations and for matters connected therewith or incidental thereto. *Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2019.*
- ALSO to introduce the Bill.
- 265 of 2019 26. SHRI BHARTRUHARI MAHTAB to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860. *Indian Penal Code (Amendment) Bill, 2019 (Substitution of new section for section 124A).*
- ALSO to introduce the Bill.
- 251 of 2019 27. SHRI BHARTRUHARI MAHTAB to move for leave to introduce a Bill to provide for prohibition on religious conversions by inducement, coercion or undue influence and for matters connected therewith. *Religious Conversion (Prohibition) Bill, 2019.*
- ALSO to introduce the Bill.
- 290 of 2019 28. SHRI BHARTRUHARI MAHTAB to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Insertion of new article 14A, etc.).*
- ALSO to introduce the Bill.
- 356 of 2019 29. DR. NISHIKANT DUBEY to move for leave to introduce a Bill for the declaration of the city of Deoghar as the oldest living city of utmost national importance and to provide for the conservation, preservation and maintenance of cultural and natural heritage, heritage of Deoghar and for matters connected therewith or incidental thereto. *Holy City of Deoghar (Preservation of Cultural Heritage) Bill, 2019.*
- ALSO to introduce the Bill.

- 244 of 2019      30.      DR. NISHIKANT DUBEY  
                 DR. M.K. VISHNU PRASAD  
                 to move for leave to introduce a Bill to provide for the protection of the families of farmers by the State who have lost their lives in accident of any nature, due to disease, natural death or by committing suicide by extending welfare measures and financial assistance so as to enable the bereaved families to bear the loss of their bread winners and live a respectable life and for matters connected therewith or incidental thereto.
- ALSO to introduce the Bill.
- 291 of 2019      31.      SHRI KUNWAR PUSHPENDRA SINGH CHANDEL  
                 to move for leave to introduce a Bill further to amend the Constitution of India.
- ALSO to introduce the Bill.
- 260 of 2019      32.      SHRI KUNWAR PUSHPENDRA SINGH CHANDEL  
                 to move for leave to introduce a Bill to provide for the constitution of an infrastructure Development Board for the infrastructure development in the economically backward regions of the country particularly Bundelkhand region by way of widening of National Highways, construction of ring road, bypass, doubling of single rail track line, construction of over bridge, under bridge in straight structure on railway tracks, construction of regional air strips, construction of jetties, desilting and beautification thereof and for matters connected therewith or incidental thereto.
- ALSO to introduce the Bill.
- 320 of 2019      33.      SHRI KUNWAR PUSHPENDRA SINGH CHANDEL  
                 to move for leave to introduce a Bill to provide for establishment of a permanent Bench of the High Court at Allahabad at Mahoba.
- ALSO to introduce the Bill.
- 257 of 2019      34.      SHRI KRUPAL TUMANE to move for leave to introduce a Bill further to amend the Constitution of India.
- ALSO to introduce the Bill.
- Protection of Farmers Families Bill, 2019.*
- Constitution (Amendment) Bill, 2019 (Amendment of the Eighth Schedule).*
- Special Infrastructure Development in Economically Backward Regions Bill, 2019.*
- High Court at Allahabad (Establishment of a Permanent Bench at Mahoba) Bill, 2019.*
- Constitution (Amendment) Bill, 2019 (Amendment of article 72).*

- 266 of 2019 35. SHRI KRUPAL TUMANE to move for leave to introduce a Bill further to provide for the constitution of the National Inspection and Investigation Committee for preparation of Uniform Civil Code and its implementation throughout the territory of India. *Uniform Civil Code Bill, 2019.*
- ALSO to introduce the Bill.
- 247 of 2019 36. SHRI KRUPAL TUMANE to move for leave to introduce a Bill further to provide for the compulsory voting by the electorate in the country and for matters connected therewith. *Compulsory Voting Bill, 2019.*
- ALSO to introduce the Bill.
- 279 of 2019 37. DR. NISHIKANT DUBEY to move for leave to introduce a Bill further to provide for a comprehensive policy for the overall development of youth in the country and for matters connected therewith or incidental thereto. *Youth (Development and Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
- 252 of 2019 38. SHRI RAJENDRA AGRAWAL to move for leave to introduce a Bill further to provide for promotion of Sanskrit language including its compulsory teaching in schools, appointment of Sanskrit teachers, establishment of Board for Promotion of Sanskrit Language and for matters connected therewith or incidental thereto. *Promotion of Sanskrit Language Bill, 2019.*
- ALSO to introduce the Bill.
- 318 of 2019 39. SHRI RAJENDRA AGRAWAL to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Insertion of new article 123A).*
- ALSO to introduce the Bill.
- 350 of 2019 40. SHRI RAJENDRA AGRAWAL to move for leave to introduce a Bill further to provide for the constitution of a National Pilgrimage Fund for the benefit of pilgrims in the country and for all matters connected therewith or incidental thereto. *National Pilgrimage Fund Bill, 2019.*
- ALSO to introduce the Bill.
- 295 of 2019 41. DR. M.K. VISHNU PRASAD to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Insertion of new article 47A, etc.).*
- ALSO to introduce the Bill.

- 298 of 2019 42. SHRI RAHUL SHEWALE to move for leave to introduce a Bill to constitute a Board to identify areas for developing exclusive wildlife corridors and for matters connected therewith or incidental thereto. *Wildlife Corridors Bill, 2019.*
- ALSO to introduce the Bill.
- 264 of 2019 43. SHRI RAHUL SHEWALE to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006. *Food Safety and Standards (Amendment) Bill, 2019 (Amendment of section 19).*
- ALSO to introduce the Bill.
- 245 of 2019 44. SHRI RAHUL SHEWALE to move for leave to introduce a Bill to establish a Central Human Trafficking Prevention Commission for prevention of human trafficking in the country and for matters connected therewith or incidental thereto. *Human Trafficking (Prevention) Bill, 2019.*
- ALSO to introduce the Bill.
- 248 of 2019 45. SHRIMATI SUPRIYA SULE to move for leave to introduce a Bill to establish an Employees' Welfare Authority to confer the right on every employee to disconnect from work related telephone calls and emails beyond work hours and on holidays and right to refuse to answer calls and emails outside work hours and for all matters connected therewith or incidental thereto. *Right to Disconnect Bill, 2019.*
- ALSO to introduce the Bill.
- 337 of 2019 46. SHRIMATI SUPRIYA SULE to move for leave to introduce a Bill to provide for mandatory pre-legislative consultation mechanisms within each Ministry or Department of the Central Government, establishment of internal teams to co-ordinate such consultations and for all matters connected therewith or incidental thereto. *Pre-Legislative Consultation Bill, 2019.*
- ALSO to introduce the Bill.
- 292 of 2019 47. MS. S. JOTHIMANI to move for leave to introduce a Bill to provide the right to menstrual hygiene facilities, health benefits and paid leave to women during menstruation and for matters connected therewith or incidental thereto. *Right to Menstrual Hygiene and Paid Leave Bill, 2019.*
- ALSO to introduce the Bill.



- 305 of 2019 48. MS. S. JOTHIMANI to move for leave to introduce a Bill to regulate the employment of men in certain establishments for certain periods before and after becoming a father and to provide for paternity benefit and certain other benefits. *Paternity Benefit Bill, 2019.*
- ALSO to introduce the Bill.
- 283 of 2019 49. SHRI JAYANT SINHA to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009. *Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (Substitution of new section for section 11).*
- ALSO to introduce the Bill.
- 315 of 2019 50. SHRI VINAYAK BHAURAO RAUT to move for leave to introduce a Bill to provide for complete prohibition of 'Light Fishing' and protection and development of traditional fishing technique in coastal areas and for matters connected thereto. *Complete Prohibition of Light Fishing and Protection of Development of Traditional Fishing Technique in Coastal Areas Bill, 2019.*
- ALSO to introduce the Bill.
- 263 of 2019 51. SHRI P.P. CHAUDHARY to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of article 16).*
- ALSO to introduce the Bill.
- 253 of 2019 52. SHRI P.P. CHAUDHARY to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of article 12).*
- ALSO to introduce the Bill.
- 262 of 2019 53. SHRI P.P. CHAUDHARY to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule).*
- ALSO to introduce the Bill.
- 281 of 2019 54. SHRI SHRIRANG APPA BARNE to move for leave to introduce a Bill to provide for the establishment of a National Commission for Female Farmers in the country and for matters connected therewith. *National Commission for Female Farmers Bill, 2019.*
- ALSO to introduce the Bill.

- 317 of 2019 55. SHRI SHRIRANG APPA BARNE to move for leave to introduce a Bill to regulate employment agencies for the help of domestic workers, interns and other employees seeking employment, apprenticeship or internship with employers indulged in legitimate occupation in order to enhance social security of employees and for matters connected therewith or incidental thereto. *Employment Agencies (Regulation) Bill, 2019.*
- ALSO to introduce the Bill.
- 269 of 2019 56. SHRI SHRIRANG APPA BARNE to move for leave to introduce a Bill to provide for constitution of National Sports Development Commission for the overall development of sports, improving the quality of basic sports facilities in the country and for matters connected therewith or incidental thereto. *National Sports Development Commission Bill, 2019.*
- ALSO to introduce the Bill.
- 288 of 2019 57. SHRI JANARDAN SINGH 'SIGRIWAL' to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Insertion of new article 21B).*
- ALSO to introduce the Bill.
- 250 of 2019 58. SHRI JANARDAN SINGH 'SIGRIWAL' to move for leave to introduce a Bill to provide for management and welfare of Indian citizens employed outside the country and for matters connected therewith or incidental thereto. *Overseas Workers (Management and Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
- 294 of 2019 59. SHRI JANARDAN SINGH 'SIGRIWAL' to move for leave to introduce a Bill to provide for the constitution of a Rural Labour Welfare Fund for the welfare of the rural labour employed in the agriculture and other rural occupations and for matters connected therewith. *Rural Labour Welfare Fund Bill, 2019.*
- ALSO to introduce the Bill.
- 307 of 2019 60. SHRI LAVU SRI KRISHNA DEVARAYALU to move for leave to introduce a Bill further to amend the Indian Easements Act, 1882. *Indian Easements (Amendment) Bill, 2019 (Amendment of section 15, etc.).*
- ALSO to introduce the Bill.

- 322 of 2019 61. SHRI LAVU SRI KRISHNA DEVARAYALU to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951. *Representation of the People (Amendment) Bill, 2019 (Insertion of new section 127B).*
- ALSO to introduce the Bill.
- 258 of 2019 62. SHRI LAVU SRI KRISHNA DEVARAYALU to move for leave to introduce a Bill further to amend the Antiquities and Art Treasures Act, 1972. *Antiquities and Art Treasures (Amendment) Bill, 2019 (Amendment of section 2, etc.).*
- ALSO to introduce the Bill.
- 272 of 2019 63. SHRI VISHNU DAYAL RAM to move for leave to introduce a Bill to provide for population control and for matters connected therewith. *Population Control Bill, 2019.*
- ALSO to introduce the Bill.
- 238 of 2019 64. SHRI VISHNU DAYAL RAM to move for leave to introduce a Bill to amend the Prohibition of Child Marriage Act, 2006. *Prohibition of Child Marriage (Amendment) Bill, 2019 (Amendment of section 2).*
- ALSO to introduce the Bill.
- 323 of 2019 65. SHRI VISHNU DAYAL RAM to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule).*
- ALSO to introduce the Bill.
- 268 of 2019 66. SHRIMATI RAMA DEVI to move for leave to introduce a Bill to provide for the establishment of a National Commission for Female Farmers in the country and for matters connected therewith. *National Commission for Female Farmers Bill, 2019.*
- ALSO to introduce the Bill.
- 243 of 2019 67. SHRIMATI RAMA DEVI to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005. *Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (Amendment of Schedule 1).*
- ALSO to introduce the Bill.

- 270 of 2019 68. SHRI SUSHIL KUMAR SINGH to move for leave to introduce a Bill to provide for the stabilization of population in the country through setting up of a National Population Planning Authority at the national level and a District Population Planning Committee in each district to encourage and promote family planning in order to ensure a population which is in tandem and commensurate with the resources and development of our nation, to improve health of the women and empower them, recognizing both men and women as an important stakeholder in the family planning process, to improve standard of living of the citizens and for the matters connected therewith and incidental thereto.
- Population (Stabilization and Planning) Bill, 2019.*
- ALSO to introduce the Bill.
- 335 of 2019 69. SHRI KULDEEP RAI SHARMA to move for leave to introduce a Bill to provide for compulsory sports education from first standard to senior secondary level and provision of requisite infrastructure in schools of Andaman and Nicobar Islands and for matters connected therewith.
- Compulsory Sports and Physical Education and Infrastructure Development in Schools of Andaman and Nicobar Islands Bill, 2019.*
- ALSO to introduce the Bill.
- 286 of 2019 70. SHRI KULDEEP RAI SHARMA to move for leave to introduce a Bill further to amend the Constitution of India.
- Constitution (Amendment) Bill, 2019 (Insertion of new article 239C).*
- ALSO to introduce the Bill.
- 240 of 2019 71. SHRI KULDEEP RAI SHARMA to move for leave to introduce a Bill to provide for reservation in Government establishments in Andaman and Nicobar Islands for residents of Andaman and Nicobar Islands to improve their standard of living through employment and for matters connected or incidental thereto.
- Reservation of Posts in Government Establishments of Andaman and Nicobar Islands Bill, 2019.*
- ALSO to introduce the Bill.
- 285 of 2019 72. SHRI JASBIR SINGH GILL to move for leave to introduce a Bill to provide for a framework to enable India to ban plastic manufacturing to safeguard the environment.
- Plastic Manufacturing (Regulation) Bill, 2019.*
- ALSO to introduce the Bill.
- 239 of 2019 73. DR. SHRIKANT EKNATH SHINDE to move for leave to introduce a Bill to provide for compulsory training in cardiopulmonary resuscitation education in schools and for matters connected therewith or incidental thereto.
- Compulsory Training of Cardiopulmonary Resuscitation (CPR) in Schools Bill, 2019.*
- ALSO to introduce the Bill.

- 287 of 2019 74. SHRI GAURAV GOGOI to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 ( Insertion of new article 26A).*
- ALSO to introduce the Bill.
- 246 of 2019 75. SHRI RAVI KISHAN to move for leave to introduce a Bill to control the growth of population in the country and for matters connected therewith and incidental thereto. *Population Control Bill, 2019.*
- ALSO to introduce the Bill.
- 271 of 2019 76. SHRI AJAY MISRA 'TENI' to move for leave to introduce a Bill to provide for the segregation and recycling of plastic item; use of re-cyclable plastic in recycle units and for matters connected therewith. *Plastic Recycling Bill, 2019.*
- ALSO to introduce the Bill.
- 242 of 2019 77. SHRI AJAY MISRA 'TENI' to move for leave to introduce a Bill to provide for insurance of crops and for matters connected therewith. *Crop Insurance Bill, 2019.*
- ALSO to introduce the Bill.
- 326 of 2019 78. SHRIMATI MEENAKASHI LEKHI to move for leave to introduce a Bill to provide for the measures to prevent the spread of tuberculosis, its control and for matters connected therewith or incidental thereto. *Tuberculosis (Prevention and Control) Bill, 2019.*
- ALSO to introduce the Bill.
- 358 of 2019 79. SHRIMATI MEENAKASHI LEKHI to move for leave to introduce a Bill to provide for the transfer of administration and management of all National Law Universities to Central Government and for matters connected therewith or incidental thereto. *National Law Universities Bill, 2019.*
- ALSO to introduce the Bill.
- 325 of 2019 80. SHRIMATI MEENAKASHI LEKHI to move for leave to introduce a Bill further to amend the Medical Termination of Pregnancy Act, 1971. *Medical Termination of Pregnancy (Amendment) Bill, 2019 ( Amendment of sections 3 and 6).*
- ALSO to introduce the Bill.

- 301 of 2019 81. SHRI SAPTAGIRI SANKAR ULAKA to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950. *Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 (Amendment of the Schedule).*
- ALSO to introduce the Bill.
- 354 of 2019 82. SHRI RITESH PANDEY to move for leave to introduce a Bill to provide for a national legal framework for compulsory conservation and reclamation of rainwater by every household, business establishment and government building, in order to ensure access to sufficient water and sustainable development of it for every human being on this planet and for matters connected therewith. *Compulsory Water Conservation and Reclamation Bill, 2019.*
- ALSO to introduce the Bill.
- 336 of 2019 83. SHRI GAURAV GOGOI to move for leave to introduce a Bill further to amend the Air (Prevention and Control of Pollution) Act, 1981. *Air (Prevention and Control of Pollution) Amendment Bill, 2019 (Amendment of section 5, etc).*
- ALSO to introduce the Bill.
- 274 of 2019 84. DR. T. SUMATHY(a) THAMIZHACHI THANGAPANDIAN to move for leave to introduce a Bill to provide for the protection of women from discrimination, and for the basic facilities like creche, recreational facilities, maternity benefits, hostel and transport facilities, and for the welfare measures to be taken by the employers and the State for the women employees working in Government establishments; public sector enterprises including banks and ports, educational institutions including universities, colleges and schools, factories, mines, plantations, agricultural fields, orchards and such other places and for matters connected therewith and incidental thereto. *Working Women (Basic Facilities and Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
- 306 of 2019 85. DR. T. SUMATHY(a) THAMIZHACHI THANGAPANDIAN to move for leave to introduce a Bill to provide for financial assistance to the State Governments for providing basic amenities and clearance of Jhuggi-Jhopri areas and slum areas and for matters connected therewith. *Financial Assistance to State Governments for Development of Slums and Jhuggi-Jhopri Areas Bill, 2019.*
- ALSO to introduce the Bill.

- 327 of 2019 86. SHRI JAGDAMBIKA PAL to move for leave to introduce a Bill to provide for the establishment of a National Consultation Commission for public consultation on various legislative proposals introduced in either House of Parliament and are under consideration and for matters connected therewith. *National Consultation Commission Bill, 2019.*
- ALSO to introduce the Bill.
- 334 of 2019 87. SHRI JAGDAMBIKA PAL to move for leave to introduce a Bill to amend the maintenance and Welfare of Parents and Senior Citizens Act, 2007. *Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 (Insertion of new Chapter IIA).*
- ALSO to introduce the Bill.
- 328 of 2019 88. SHRI JAGDAMBIKA PAL to move for leave to introduce a Bill to provide for compulsory military conscription to every Indian in the age group of seventeen to twenty-three years of age and for matters connected therewith. *Compulsory Military Conscription Bill, 2019.*
- ALSO to introduce the Bill.
- 333 of 2019 89. PROF. RAM SHANKAR KATHERIA to move for leave to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958. *Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2019 (Amendment of section 20A, etc.).*
- ALSO to introduce the Bill.
- 237 of 2019 90. PROF. RAM SHANKAR KATHERIA  
SHRI H. VASANTHAKUMAR to move for leave to introduce a Bill to provide for establishment of Tourism Promotion Authority for the promotion of tourism in the country and for matters connected therewith. *Tourism Promotion Authority Bill, 2019.*
- ALSO to introduce the Bill.
- 348 of 2019 91. SHRI H. VASANTHAKUMAR to move for leave to introduce a Bill to provide for setting up of Overseas Indians Citizens Abroad Facilitation Centre for assistance of Indian citizens living abroad and for matters connected therewith. *Overseas Indians Citizens Abroad (Assistance) Bill, 2019.*
- ALSO to introduce the Bill.

- 275 of 2019 92. DR. SUKANTA MAJUMDAR to move for leave to introduce a Bill to provide for special financial assistance to the State of West Bengal to meet the costs of repairs, renovations and preservation of ancient and historical monuments and archaeological sites and remains including excavation of new archaeological sites and remains situated in the State of West Bengal. *Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of West Bengal Bill, 2019.*
- ALSO to introduce the Bill.
- 316 of 2019 93. SHRI RAM MOHAN NAIDU KINJARAPU to move for leave to introduce a Bill to provide for the protection and welfare of fishermen in the country by establishing a welfare fund for their benefit and for matters connected therewith and incidental thereto. *Fishermen Welfare Fund Bill, 2019.*
- ALSO to introduce the Bill.
- 282 of 2019 94. SHRI RAM MOHAN NAIDU KINJARAPU to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of article 51A).*
- ALSO to introduce the Bill.
- 235 of 2019 95. SHRI SUNIL KUMAR SINGH to move for leave to introduce a Bill to establish schools for imparting education upto senior secondary level free of cost to all children in the country. *Establishment of Schools upto Senior Secondary Level Bill, 2019.*
- ALSO to introduce the Bill.
- 276 of 2019 96. SHRI SUNIL KUMAR SINGH to move for leave to introduce a Bill to provide for prevention of begging and for matters connected therewith or incidental thereto. *Prevention of Begging Bill, 2019.*
- ALSO to introduce the Bill.
- 310 of 2019 97. SHRI BENNY BEHANAN to move for leave to introduce a Bill to provide for the maintenance and welfare measures to be undertaken by the State for the destitute, neglected, old, infirm or physically challenged widow, divorcee or unmarried women through establishment of an Authority and for matters connected therewith or incidental thereto. *Destitute and Neglected Women (Welfare) Bill, 2019.*
- ALSO to introduce the Bill.



- 303 of 2019 98. SHRI BENNY BEHANAN to move for leave to introduce a Bill to provide for setting up of an Authority for rehabilitation and welfare of persons living in coastal zone and for matters connected therewith or incidental thereto. *Persons Living in Coastal Zone (Rehabilitation and Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
- 296 of 2019 99. DR. T. SUMATHY(a) THAMIZHACHI THANGAPANDIAN to move for leave to introduce a Bill to provide for measures for the welfare of cinema artists and for matters connected therewith or incidental thereto. *Artists Welfare Bill, 2019.*
- ALSO to introduce the Bill.
- 332 of 2019 100. ADV. DEAN KURIAKOSE to move for leave to introduce a Bill to provide for effective protection from wild-animal attacks and to ensure adequate compensation for loss suffered by farmers and people residing in the area vulnerable to wildlife attack due to damage to their agriculture crops, livestock and other properties. *Human-Wildlife Conflict (Compensation Tribunal) Bill, 2019.*
- ALSO to introduce the Bill.
- 347 of 2019 101. SHRI VINCENT H. PALA to move for leave to introduce a Bill further to amend the Rights of Persons with Disabilities Act, 2016. *Rights of Persons with Disabilities (Amendment) Bill, 2019(Amendment of section 2, etc.).*
- ALSO to introduce the Bill.
- 313 of 2019 102. SHRI VINCENT H. PALA to move for leave to introduce a Bill further to amend the Biological Diversity Act, 2002. *Biological Diversity (Amendment) Bill, 2019 (Amendment of section 2, etc.).*
- ALSO to introduce the Bill.



- 299 of 2019 108. DR. SHRIKANT EKNATH SHINDE to move for leave to introduce a Bill further to amend the Constitution of India. *Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule).*
- ALSO to introduce the Bill.
- 280 of 2019 109. SHRI KODIKUNNIL SURESH to move for leave to introduce a Bill further to amend the Information Technology Act, 2000. *Information Technology (Amendment) Bill, 2019 (Insertion of new section 66CA).*
- ALSO to introduce the Bill.
- 255 of 2019 110. SHRI DEVJI M. PATEL to move for leave to introduce a Bill to provide for the constitution of a Special Drinking Water and Irrigation Development Fund for supply of drinking water and developing irrigation facilities in the dark zone areas and for matters connected therewith. *Special Drinking Water and Irrigation Development Fund (For Dark Zone Areas) Bill, 2019.*
- ALSO to introduce the Bill.
- 330 of 2019 111. SHRI UNMESH BHAIYYASAHEB PATIL to move for leave to introduce a Bill to provide for creation of gainful employment opportunities and for payment of unemployment allowance to unemployed youth and for matters connected therewith or incidental thereto. *Unemployed Youth (Allowance and Employment Opportunities) Bill, 2019.*
- ALSO to introduce the Bill.
- 302 of 2019 112. SHRI VINOD KUMAR SONKAR to move for leave to introduce a Bill to provide for reservation in favour of the persons belonging to the Scheduled Castes, the Scheduled Tribes and Other Backward Classes in private sector and for matters connected therewith. *Reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes in Private Sector Bill, 2019.*
- ALSO to introduce the Bill.





- 338 of 2019      122.    SHRI HEMANT PATIL to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.
- ALSO to introduce the Bill.
- Code of Criminal Procedure (Amendment) Bill, 2019 (Amendment of section 451).*
- 312 of 2019      123.    ADV. DEAN KURIAKOSE to move for leave to introduce a Bill to prevent all kinds of torture and atrocities by public servants on ordinary citizens and to provide punishment for torture inflicted by public servants or by any person with the consent or acquiescence of any public servant and for matters connected therewith or incidental thereto.
- ALSO to introduce the Bill.
- Prevention of Torture and Atrocities (By Public Servants) Bill, 2019.*
- 340 of 2019      124.    SHRI RAJIV PRATAP RUDY to move for leave to introduce a Bill to amend the Mental Healthcare Act, 2017.
- ALSO to introduce the Bill.
- Mental Healthcare (Amendment) Bill, 2019 (Amendment of section 2, etc.).*
- 324 of 2019      125.    SHRI RAJIV PRATAP RUDY to move for leave to introduce a Bill further to amend the Wild Life (Protection) Act, 1972.
- ALSO to introduce the Bill.
- Wild Life (Protection) Amendment Bill, 2019 (Insertion of new sections 28A, 28B, 28C, 28D and 28E).*
- 339 of 2019      126.    SHRI RAJIV PRATAP RUDY to move for leave to introduce a Bill further to amend the Constitution of India.
- ALSO to introduce the Bill.
- Constitution (Amendment) Bill, 2019 (Amendment of the Seventh and Twelfth Schedule).*

- 352 of 2019      127.    SHRI DHAIRYASHEEL SAMBHAJIRAO MANE to move for leave to introduce a Bill further to amend the Wild Life (Protection) Act, 1972.      *Wild Life (Protection) Amendment Bill, 2019 (Amendment of sections 2 and 9).*
- ALSO to introduce the Bill.
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- 300 of 2019      128.    SHRI DHAIRYASHEEL SAMBHAJIRAO MANE to move for leave to introduce a Bill further to amend the Constitution of India.      *Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule).*
- ALSO to introduce the Bill.
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- 355 of 2019      129.    SHRI PARVESH SAHIB SINGH to move for leave to introduce a Bill to prevent arbitrary sealing of properties in unauthorised manner in NCT of Delhi and to dissolve and replace the monitoring committee set up by the Hon'ble Supreme Court by a Special Task Force and to establish a committee to review all the sealing done by the monitoring committees and for matters connected therewith and incidental thereto.      *Delhi Prevention of Sealing Bill, 2019.*
- ALSO to introduce the Bill.
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- 359 of 2019      130.    SHRI DHAIRYASHEEL SAMBHAJIRAO MANE to move for leave to introduce a Bill to provide for measures to ensure welfare of cotton growers and for matters connected therewith or incidental thereto.      *Cotton Growers (Welfare) Bill, 2019.*
- ALSO to introduce the Bill.
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- 259 of 2019      131.    SHRI SU. THIRUNAVUKKARASAR to move for leave to introduce a Bill to provide for payment of unemployment allowance till gainful employment is provided to eligible citizens and ensuring the right to gainful employment and for matters connected therewith or incidental thereto.      *Unemployment Allowance Bill, 2019.*
- ALSO to introduce the Bill.

261 of 2019 132. SHRI SU. THIRUNAVUKKARASAR to move for leave to introduce a Bill to establish an Agricultural Workers Welfare Fund for the welfare and development of agricultural workers and for matters connected therewith or incidental thereto. *Agricultural Workers Welfare Fund Bill, 2019.*

ALSO to introduce the Bill.

278 of 2019 133. PROF. RITA BAHUGUNA JOSHI to move for leave to introduce a Bill to provide for special educational facilities to the children of parents living below poverty line and for matters connected therewith. *Special Educational Facilities (For Children of Parents Living below Poverty Line) Bill, 2019.*

ALSO to introduce the Bill.

309 of 2019 134. PROF. RITA BAHUGUNA JOSHI to move for leave to introduce a Bill to provide for compulsory harvesting of rainwater in every Government, residential, commercial and institutional building to conserve water and ensure recharge of groundwater and for matters connected therewith. *Rainwater (Harvesting and Storage) Bill, 2019.*

ALSO to introduce the Bill.

277 of 2019 135. DR. MANOJ RAJORIA to move for leave to introduce a Bill to abolish the practice of child labour in the country and for matter connected therewith. *Child Labour (Abolition) Bill, 2019.*

ALSO to introduce the Bill.



343 of 2019 136. DR. MANOJ RAJORIA to move for leave to introduce a Bill to provide for faster tracking and reuniting the children, who go missing due to abduction, kidnapping, luring or runaway from their homes; establishment of Special Cells in Police establishments with specifically trained personnel to trace missing children: for immediate registration of F.I.R. for flashing photograph and details of missing children in television, newspapers and social media so as to put in place proper mechanism to trace missing children and for matters connected therewith or incidental thereto. *Missing Children (Faster Tracking and Reuniting) Bill, 2019.*

ALSO to introduce the Bill.

351 of 2019 137. SHRIMATI LOCKET CHATTERJEE to move for leave to introduce a Bill to provide for incentives to State Governments and Municipal Corporations to take effective steps towards reduction of vehicular pollution in urban areas. *Vehicular Pollution Reduction Bill, 2019.*

ALSO to introduce the Bill.

346 of 2019 138. SHRI K. NAVASKANI to move for leave to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955. *Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2019 (Amendment of section 2).*

ALSO to introduce the Bill.

331 of 2019 139. SHRI P.V. MIDHUN REDDY to move for leave to introduce a Bill to provide for establishment of a Board for determination of prices of basic food items and services commonly used by public in the country and for matters connected therewith or incidental thereto. *Basic Food Items Price Fixation Board Bill, 2019.*

ALSO to introduce the Bill.

304 of 2019 140. SHRI SUSHIL KUMAR SINGH to move for leave to introduce a Bill further to amend the Representation of People Act, 1951. *Representation of the People (Amendment) Bill, 2019 (Amendment of section 62).*

ALSO to introduce the Bill.

*(ii) Bills for consideration and passing*

52 of 2019 141. FURTHER CONSIDERATION of the following motion moved by Shri Janardan Singh 'Sigriwal' on 12 July, 2019 namely:- *Compulsory voting Bill, 2019.*

“That the Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith, be taken into consideration.”

SHRI JANARDAN SINGH 'SIGRIWAL' to move that the Bill be passed.

63 of 2019 142. SHRI RAVI KISHAN to move that the Bill further to amend the Constitution of India be taken into consideration. *Constitution (Amendment) Bill, 2019 (Amendment of article 1).*

ALSO to move that the Bill be passed.

